

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

T.C.P No. 36/(MAH)/2016  
MA 166/2016

CORAM:

Present:

SHRI M. K. SHRAWAT  
MEMBER (J)



ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 23.03.2017

NAME OF THE PARTIES: Mr. Sudeep M. Shah

V/s.

M/s. Cornelian Properties Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 213, 241-242 of the Companies Act,  
2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	Dr. Deepthi Mukherjee	Advocate for Respondents	
	Siddhant Sanghu	for petitioner	

**ORDER**

**MA No. 166/2016 in TCP No. 36/213, 241-242/NCLT/MB/MAH/2016**

1. The Learned Representatives of both the sides are present.
2. M.A. No. 166/2016 raising certain preliminary issue to be heard on  
**24.04.2017**. Date is communicated to both the sides.

sd/-

**M.K. Shrawat**  
**Member (Judicial)**

Dated: **23.03.2017** ms